

Municipal Office: Pattamundai

Letter No. 2255 /Dt. 05.07.21

From

The Executive Officer  
Pattamundai Municipality

To

The Collector & District Magistrate ,  
Collectorate, Kendrapara

Sub: Compliance of the order dt 29.01.21 passed by Hon'ble NGT in the matter of OA No. 360/2018 regarding district environmental plan of Pattamundai Municipality.

Ref: District Office Memo No. 1042, Dtd 02.07.21.

Sir,

In inviting a kind reference to the letter no. the subject cited above, I am submitting herewith information relating to Pattamundai Municipality on context of district environmental plans as per prescribed proforma for favour of kind information and necessary action.

Yours faithfully,

Executive Officer  
Pattamundai Municipality

Memo No. 2256 Date 05.07.21

Copy submitted to The Consultant , Judicial NGT (PB)/ Member Secretary SPCB, Odisha/ Additional Chief Secretary to Govt., H & FW Dept, Bhubaneswar/Director , Environmental-cum-Special Secretary to Govt., Govt of Odisha for favour of kind Information and necessary action.

Executive Officer  
Pattamundai Municipality

## DISTRICT ENVIRONMENT PLAN OF KENDRPARA DISTRICT

The proposed Model Action Plan for 7 thematic areas

### 1.0 Waste Management Plan

(i) Solid Waste Management Plan (for each ULB)

No.	Action Areas	Details of Data Requirement	Please enter Measurable Outcome for District	
	Name of the District	Kendrapara		
	No of ULBs in the District	2	Pattamundai Municipality	
	Population		36528	
SW1	Report on inventory of total solid waste Generation			
SW1a		Total solid waste Generation	15	TPD/Day
SW1b		Qty. of Dry Waste segregated	5.25	TPD/Day
SW1c		Qty. of Wet Waste segregated	6.75	TPD/Day
SW1d		Qty. of C&D Waste segregated	1	TPD/Day
SW1e		Qty. of Street Sweeping	289.5	KM
SW1f		Qty. of Drain Silt	1.5	
SW1g		Qty. of Domestic Hazardous Waste(DHW) collected	0.5	
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	1	TPD/Day
SW1i		No of Old dump sites	5	
SW1j		Qty stored in dumpsites	5475	
SW1k		No of Sanitary landfills	5	
SW1l		No of wards	20	
SW2	Compliance by Bulk Waste			
SW2a		No of BW Generators	12	
SW2b		No of on-site facilities for Wet Waste		
SW3	Compliance in segregated			
SW3a		Total generation	15	TPD/Day
SW3b		Wet Waste	5.25	TPD/Day
SW3c		Dry Waste	6.75	TPD/Day
SW3d		C&D Waste	1	TPD/Day
SW4	Waste Management			
SW4a		Door to Door Collection	100%	
SW4b		Mechanical Road Sweeping	NIL	
SW4c		Manual Sweeping	100%	
SW4d		Segregated Waste Transport	100%	
SW4e		Digesters (Bio-methanation)		
SW4f		Composting operation		
SW4g		MRF Operation	2	No
SW4h		Use of Sanitary Landfill	70	
SW4i		Reclamation of old dumpsites		
SW4j		Linkage with Waste to Energy Boilers /		
SW4k		Linkage with Recyclers		
SW4l		Authorization of waste pickers	YES	
SW4m		Linkage with TSDF / CBMWTF	INITIATED	
SW4n		Involvement of NGOs	INITIATED	
SW4o		Linkage with Producers / Brand Owners	INITIATED	
SW4p		Authorisation of Waste Pickers	INITIATED	
SW4q		Issuance of ID Cards	INITIATED	
SW5	Adequacy of of Infrastructure			
SW5a		Waste Collection Trolleys		
SW5b		Mini Collection Trucks	6	
SW5c		Segregated Transport	6	
SW5d		Bulk Waste Trucks	2	

SW5e		Waste Transfer points	5	
SW5f		Bio-methanation units		
SW5h		Composting units	5	
SW5i		Material Recovery Facilities	2	
SW5k		Waste to Energy (if applicable)		
SW5l		Waste to RDF		
SW5m		Sanitary Land fills	5	Nos
SW5n		Capacity of sanitary landfills	4.9	Acre
SW5o		Waste Deposit Centers (DHW)	1	
SW5p		Other facilities		
SW6	Notification and			
SW6a		Notification of By-laws	DONE	
SW6b		Implementation of by-laws	IN PROGRESS	
SW7	Adequacy of Financial Status of			
SW7a		CAPEX Required		
SW7b		OPEX		
SW7c		Adequacy of OPEX		

(ii) Plastic Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Please enter Measurable Outcome for District	
	Name of ULB		PATTAMUNDAI	
	Population		36528	
PW1	Inventory of plastic waste			
PW1a		Estimated Quantity of plastic waste generated in ULB	3.2	TPD/Day
PW2	Implementation of Collection			
PW2a		Door to Door collection	100%	
PW2b		Segregated Waste collection	100%	
PW2c		Plastic waste collection at Material Recovery Facility	3.2	
PW2d		Authorization of PW pickers	54	
PW2e		PW collection Centers		
PW3	Establishment of linkage with Stakeholders			
PW3a		Established linkage with PROs of Producers		
PW3b		Established linkage with NGOs		
PW4	Availability of facilities for Recycling or utilization of PW			
PW4a		No. of PW recyclers		
PW4b		No Manufacturers		
PW4c		No of pyrolysis oil plants		
PW4d		Plastic pyrolysis		
PW4e		Use in road making		
PW4f		Co-processing in Cement Kiln		
W5	Implementation of PW Management Rules, 2016			
W5a		Sealing of units producing < 50-micron plastic	All sealed	
PW5b		Prohibiting sale of carry bags < 50 micron	prohibited	
PW5c		Ban on Carry bags and other single use plastics as notified by State Government		

<b>PW6</b>	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners			
<b>PW6a</b>		No of Producers associated with ULBs		
<b>PW6b</b>		Financial support by Producers / Brand		
<b>PW6c</b>		Amount of PRO Support		
<b>PW6d</b>		Infrastructure support by Producers / Brand		
<b>PW6e</b>		No of collection centers established by		

(iii) C&D Waste Management

No.	Action Areas	Details of Data Requirement	Please enter Measurable Outcome for District	
	Name of ULB		Pattamundai	
	Population		36528	
CD1	Inventory of C&D waste			
CD1a		Estimated Quantity	1	TPD/Day
CD2	Implement scheme for permitting bulk waste generators			
CD2a		Issuance of Permissions by ULBs	yes	
CD3	Establishment of C&D Waste Deposition centers			
CD3a		Establishment of Deposition Points	yes	
CD3b		C&D Deposition point identified	1	
CD4	Implementation of By-Laws for CD Waste Management			
CD4a		Implementation of By-laws	not-notified	
CD4b		Collection of Deposition / disposal Charges	not initiated	
CD5	Establishment of C&D Waste recycling plant or linkage with such facility			
CD5a		Establishment CD Waste Recycling Plant	No facilities exists.	
CD5b		Capacity of CD Waste Recycling Plant		

(iv) Biomedical Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Please enter Measurable Outcome for District	
	Name of ULB		Pattamundai Municipality	
	Population		36528	
BMW1	Inventory of Biomedical Waste Generation			
BMW1		Total no. of Bedded Hospitals	2	
BMW1		Total no. of non-bedded HCF	2	
BMW1		Total no. Clinics	1	
BMW1		No of Veterinary Hospitals	1	
BMW1		Pathlabs	6	
BMW1		Dental Clinics	2	
BMW1		Blood Banks	0	
BMW1		Animal Houses	0	
BMW1i		Bio-research Labs		
BMW1j		Others		

BMW2	Authorization of HCFs by SPCBs / PCCs			
BMW2		Bedded HCFs		
BMW2		Non-bedded HCFs		
BMW3	Biomedical Waste Treatment			
BMW3		No of CBMWTFs		
BMW3		Linkage with CBMWTFs		
BMW3		Capacity of CBMWTFs		
BMW3		Requirements of CBMWTFs		
BMW3		Captive Disposal Facilities of HCFs		
BMW4	Compliance by CBMWTFs			
BMW4		Compliance to standards		
BMW4		Barcode tracking by HCFs / CBMWTFs		
BMW4		Daily BMW lifting by CBMWTFs		
BMW5	Status of Compliance by Healthcare Facilities			
BMW5		Pre-segregation		
BMW5		Linkage with CBMWTFs		

(v) Hazardous Waste Management

No.	Action Areas	Details of Data Requirement	Please enter Measurable Outcome for District	
HW1	Inventory of Hazardous Waste			
HW1a		No of HW Generating Industry		
HW1b		Quantity of HW		
HW1c		Quantity of Incinerable HW		
HW1d		Quantity of land-fillable HW		
HW1e		Quantity of Recyclable / utilizable HW		
HW2	Contaminated Sites and illegal industrial hazardous waste dumpsites			
HW2a		No of HW dumpsites		
HW2c		Probable Contaminated Sites		
HW3	Authorization by SPCBs/PCCs			
HW3a		No of industries authorized		
HW3b		Display Board of HW Generation in front of		
HW3	Availability of Common Hazardous Waste TSDF			
HW3a		Common TSDF		
HW3b		Industries linkage with TSDF		
HW4	Linkage of ULBs in District with Common TSDF			
HW4a		ULBs linked to Common TSDFs for Domestic Hazardous Waste		

(vi) E-Waste Waste Management

No.	Action Areas	Details of Data Requirement	Please enter Measurable Outcome for District	
EW1	Status of facilitating authorized collection of E-Waste			

EW1a		Does the citizen are able to deposit or provide E-Waste through Toll-free Numbers in the District		
EW1c		Collection centers established by ULB in District		
EW1d		Collection centers established by Producers or their PROs in the District		
EW1e		Does the district has linkage with authorized E-Waste recyclers / Dismantler		
EW1f		No authorized E-Waste recyclers / Dismantler		
EW2	Status of Collection of E-Waste			
EW2a		Authorizing E-Waste collectors	none	
EW2b		Involvement of NGOs	no	
EW2c		Does Producers have approached NGOs/ Informal Sector for setting up Collection Centers.		
EW2d		Does ULBs have linkage with authorized Recyclers / Dismantlers		
EW4	Control E-Waste related pollution			
EW4a		Does informal trading, dismantling, and		
EW4b		Does the administration closed illegal E-		
EW4c		No of actions taken to close illegal trading		
EW5	Creation of Awareness on E-Waste handling and disposal			
EW5a		Does PROs / Producers conducted any		
EW5c		Does District Administration conducted any		

## 2.0 Water Quality Management Plan

No.	Action Areas	Details of Data Requirement	Please enter Measurable Outcome for District	
WQ1	Inventory of water resources in District			
WQ1a		Rivers		
WQ1b		Length of Coastline		
WQ1c		Nalas/Drains meeting Rivers		
WQ1d		Lakes / Ponds		
WQ1e		Total Quantity of sewage and industrial		
	Control of Groundwater Water Quality			
WQ2a		Estimated number of bore-wells		
WQ2b		No of permissions given for extraction of groundwater		
WQ2c		Number of groundwater polluted areas		
WQ2d		Groundwater Availability		
WQ3	Availability of Water Quality Data			
WQ3a		Creation of monitoring cell		

WQ3b		Access to Surface water and groundwater quality data at DM office		
WQ4	Control of River side Activities			
WQ4a	Control of River side Activities	River Side open defecation		
WQ4b		Dumping of SW on river banks		
WQ4c		Control measures for idol immersion		
WQ5	Control of Water Pollution in			
WQ5a		Percentage of untreated sewage		
WQ5b		Monitoring of Action Plans for Rejuvenation of Rivers		
WQ5c		No of directions given to industries for Discharge of Untreated industrial wastewater in last 12 months		
WQ6	Awareness Activities			
WQ6a		District level campaigns on protection of water quality		
WQ6b	Oil Spill Disaster Contingency			
WQ6a		Creation of District Oil Spill Crisis Management Group		
WQ6b		Preparation District Oil Spill Disaster Contingency Plan		
WQ7	Protection of Flood plains			
WQ7a		Encroachment of flood plains is regulated.		
	Rainwater Harvesting			
WQ8a		Action plan for Rain water harvesting		

### 3.0 Domestic Sewage Management Plan

No.	Action Areas	Details of Data Requirement	Please enter Measurable Outcome for District	
SM1	Inventory of Sewage Management			
SM1a		Total Quantity of Sewage generated in District from Class II cities and above		
SM1b		No of Class-II towns and above		
SM1c		No of Class-I towns and above		
SM1d		No of Towns needing STPs	2	
SM1e		No of Towns STPs installed	1	
SM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)		
SM1g		Quantity of untreated or partially treated sewage (directly or indirectly)		
SM1h		Quantity of sewage flowing into lakes		
SM1i		No of industrial townships		
SW2	Adequacy of Available Infrastructure for Sewage Treatment			
SM2a		% sewage treated in STPs		
SM2b		Total available Treatment Capacity		
SM2c		Additional treatment capacity required		

SM3	Adequacy of Sewerage Network			
SM3a		No of ULBs having partial underground sewerage network		
SM3b		No of towns not having sewerage network		
SM3c		% population covered under sewerage network		

#### 4.0 Industrial Wastewater Management Plan

No.	Action Areas	Details of Data Requirement	Please enter Measurable	
IWW1	Inventory of industrial wastewater Generation in District			
IWW1a		No of Industries discharging wastewater		
IWW1b		Total Quantity of industrial wastewater generated		
IWW1c		Quantity of treated IWW discharged into Nalas / Rivers		
IWW1d		Quantity of un-treated or partially treated IWW discharged into lakes		
IWW1e		Prominent Type of Industries		
IWW1f		Common Effluent Treatment Facilities		
IWW2	Status of compliance by Industries in treating wastewater			
IWW2a		No of Industries meeting Standards		
IWW2b		No of Industries not meeting discharge		
IWW2c		No of complaints received or number of		
AWW4	Status of Action taken for not meeting discharge standards			
IWW4a		No industries closed for exceeding standards in last 3 months		
IWW4b		No of industries where Environmental Compensation was imposed By SPCBs		

#### 5.0 Air Quality Management Plan

No.	Action Areas	Details of Data Requirement	Please enter Measurable Outcome for District	
AQ1	Availability of Air Quality Monitoring Network in District			
AQ1a		Manual Air Quality monitoring stations of SPCBs /CPCB		
AQ1c		Automatic monitoring stations Operated by SPCBs / CPCB		
AQ2	Inventory of Air Pollution Sources			
AQ2a		Identification of prominent air polluting		
AQ2b		No of Non-Attainment Cities		
AQ2c		Action Plans for non-attainment cities		
AQ3	Availability of Air Quality Monitoring Data at DMs Office			
AQ3a		Access to air quality data from SPCBs & CPCB through Dashboard		

AQ4	Control of Industrial Air Pollution			
AQ4a		No of Industries meeting Standards		
AQ4b		No of Industries not meeting discharge Standards		
AQ5	Control of Non-industrial Air Pollution sources			
AQ5a		Control open burning of Stubble –during		
AQ5b		Control Open burning of Waste – Nos of		
AQ5c		Control of forest fires		
AQ5d		Vehicle pollution check centers		
AQ5e		Dust Suppression Vehicles		
AQ6	Development of Air Pollution complaint redressal system			
AQ6a		Mobile App / Online based air pollution complaint redressing system of SPCBs.		

## 6.0 Mining Activity Management plan

No.	Action Areas	Details of Data Requirement	Please enter Measurable
MI1a	Inventory of Mining in District		
MI1a		Type of Mining Activity	
MI1b		No of Mining licenses given in the District	
MI1c		Area covered under mining	
MI1d		Area of District	
MI1e		Sand Mining	
MI1f		Area of sand Mining	
MI2	Compliance to Environmental		
MI2a		No of Mining areas meeting Environmental	
MI2b		No of Mining areas meeting Consent	
MI3a	Mining related environmental		
MI3b		No of pollution related complaints against Mining Operations in last 1 year	
MI4	Action against non-complying mining activity		
MI4a		No of Mining operations suspended for violations to environmental norms	
MI4b		No of directions issued by SPCBs	

7.0 Noise Pollution Management Plan

No.	Action Areas	Details of Data Requirement	Please enter Measurable Outcome for District	
NP1	Availability Monitoring			
NP1a		No. of noise measuring devices with district administration		
NP1b		No. of noise measuring devices with SPCBs		
NP2	Capability to conduct noise level monitoring by State agency / District authorities			
NP2a		capability to conduct noise level monitoring by State agency / District authorities		
NP2	Management of Noise related complaints			
NP2a		No of complaints received on noise pollution in last 1 year		
NP2b		No of complaints redressed		
NP3	Compliance to ambient noise standards			
NP3a		Implementation of Ambient noise standards in residential and silent zones		
NP3b		Noise monitoring study in district		
NP3c		Sign boards in towns and cities in silent zones		

Yours faithfully,

Executive Officer  
Pattamundai Municipality

*(Signature)*  
5-7-21